

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 759 OF 2016 IN
DFR NO. 3905 OF 2016**

Dated: 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Kishangarh Hi-tech Textile Park Ltd. (KHTPL) ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. R. K. Mehta
Mr. Abhishek Upadhyay for R.1

ORDER

IA No. 759 of 2016
(Appl. for delay in filing)

Learned counsel for the appellant seeks two weeks more time to serve notice on the respondents .

List the matter on **23.03.2017.**

(I. J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson